

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

3

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/33/2016  
NAME OF THE PETITIONER(S) : C.M. Rajendran & another  
NAME OF THE RESPONDENT(S) : Kovai Call Taxi Private Limited & 5 others  
UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE |
|-------|-------------------|------------------------|-----------|
|       |                   | REPRESENTATION BY WHOM |           |

|                      |                                |   |   |
|----------------------|--------------------------------|---|---|
| 1) B. Dharmaraj      | —                              | — | — |
| 2. Sathya Ganesh     | Counsel for R3                 | — | — |
| 3. VIJAY KUMAR PUNNA | Counsel for R1, R2, R4, R5, R6 | — | — |

**ORDER**

Counsel for the Petitioner present. Counsel for R1 to R4 and R5 present. Counsel for R3 also present. Counsel for the Petitioner prayed for time to make final submissions. At request, time is enlarged. Put up on **12.12.2017 at 10.30 A.M.**

— Sd —  
MEMBER (TECHNICAL)  
ghk

— Sd —  
MEMBER (JUDICIAL)